

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5513/2020

(Arising out of impugned final judgment and order dated 22-01-2020 in SA No. 1251/1999 passed by the High Court Of Judicature At Allahabad)

RAMESH CHAND

Petitioner(s)

VERSUS

SANT RAM & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.38762/2020-EXEMPTION FROM FILING O.T.)

Date : 07-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Rajendra Singhvi, Adv.
Mr. K.K.L. Gautam, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application seeking exemption from filing Official Translation
is allowed.

Issue notice.

Status *quo*, as of today, shall be maintained in the meantime.

No third party rights to be created.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER